



PR No.29/2026

SEBI operationalises Fast-Track Mechanism for Processing of Placement Memorandum of AIFs filed with SEBI

SEBI has reviewed the current procedure for processing of Placement Memorandum of AIFs filed with SEBI.

As an Ease of Doing Business Measure, SEBI has operationalised a Fast-Track Mechanism by clarifying that AIFs can proceed with launch of their non-LVF schemes and circulate the PPM to their investors for soliciting funds after 30 days of filing of application with SEBI, unless otherwise advised.

This key measure would enable efficient deployment of capital by AIFs.

The circular issued today to implement the above will come into immediate effect and can be accessed on the SEBI website www.sebi.gov.in under the link Legal - > Circulars.

Mumbai
April 30, 2026